

NOTICE

Advocate and Parties appearing in Person are hereby informed that the matters which are ready for listing, as of today, will be listed as per the details given below:

S. No	Matter No.	Cause Title	DFR No. & Date	Defect cured on	Caveat (if any)	To be listed on
1.	DFR No. 166/18 (with office objection on calculation of delay)	Power Grid Corporation of India Ltd. Vs. Central Electricity Regulatory Commission & Ors.	166/2018 Dated 12/01/2018	06/02/2018		28/02/2018 (At the request of Ld.Counsel) Court -II
2.	IA 206/18 & IA 208/18 in DFR No. 08/2018 (IA 206/18 –for leave to file the appeal & IA 208 – delay in filing)	Indian Wind Power Association (IWPA) Vs. Rajasthan Electricity Regulatory Commission & Ors.	08/2018 Dated 02/01/2018	06/02/2018		20/02/2018 Court -II
3.	A No. 44/18 & IA 230/18 (IA 230/18 – for stay)	Transmission Corporation of Andhra Pradesh Ltd .Vs. Andhra Pradesh Electricity Regulatory Commission & Ors.	255/2018 Dated 19/01/2018	07/02/2018		20/02/2018 Court -II
4.	IA 228/18 & IA 226/18 in DFR No. 4153/17 (IA 228/18 – for delay in re-filing & IA 226/18 – for delay in filing)	Kerala State Electricity Board Ltd. Vs. Kerala State Electricity Regulatory Commission.	4153/2017 Dated 01/12/2017	07/02/2018		21/02/2018 Court -II
5.	A No. 43/18 & IA 229/18 (IA 229/18 – for exemption from filing certified copy of the impugned order)	GMR Kamalanga Energy Ltd. Vs. Central Electricity Regulatory Commission & Ors.	309/2018 Dated 23/01/2018	08/02/2018		21/02/2018 Court -I
6.	IA 219/18 & IA 217/18 in DFR No. 4152/17 (IA 219/18 – for delay in re-filing & IA 217/18 – for delay in filing)	Kerala State Electricity Board Ltd. Vs. Kerala State Electricity Regulatory Commission.	4152/2017 Dated 01/12/2017	08/02/2018		21/02/2018 Court -II

Dated: 15/02/2018

By Order

Dy. Registrar 16/02/18